

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 07/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *Oriental Bank of Commerce vs. Attero Recycling
Pvt Ltd*

SECTION OF THE COMPANIES ACT/ I & B CODE: *7 of I & B Code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>P.K. Bajpai</i>	<i>Adversely Corporate Debtor</i>	<i>P.K. Bajpai</i>	
<u>2.</u>	<i>PERI. RAMA KRISHNA,</i>	<i>CHIEF MANAGER (LAW)</i>	<i>O.D.C. Financial Creditor + P. Rama</i>	<i>[Signature]</i>

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Shri Rama Krishna Officer of the Financial Creditor.

The present case is filed as a fresh Case. Shri P.K.Bajpai undertakes to file Vakalatnama on behalf of the Corporate Debtor Company and seeks time to file objection/reply to the Main I & B Petition. Hence, liberty is granted for the same.

The matter to be listed on 21st March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)

[Signature]

**H.P. Chaturvedi,
Member(Judicial)**